

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) DELHI**

**ORDER**

In supersession of earlier orders, the following Committees are hereby re-constituted for all districts with immediate effect:-

**COMMITTEES FOR  
ALL DISTRICTS & COURT COMPLEXES ACROSS DELHI**

S. No	Name of the Committee	Name of Judicial Officer	Designation
1	JJB Committee for : 1. Jurisdiction of Juvenile Justice Board I & II after constitution of 11 Districts. 2. Weeding out of old record of Juvenile Justice Boards.	Chief Metropolitan Magistrate (Central)	Chairperson
		Chief Metropolitan Magistrate (West)	Member
		Sh. Mohit Sharma, Principal Magistrate, JJB-1, Kingway Camp	Member
2	Committee for inter-se District transfer of the members of the staff.	Principal District & Sessions Judge (HQ)	Chairperson
		Sh. Sanjay Garg, Principal District & Sessions Judge, (East)	Member
		Sh. Vinod Kumar Principal District & Sessions Judge, (West)	Member
3	Recommendation Committee for the purpose of making recommendations to the High Court of the names of suitable candidates for the posts of AO(J) and above as per Rule 2(13) of the Delhi District Court Establishment Rules, 2012.	Principal District & Sessions Judge (HQ)	Chairperson
		Sh. Sanjay Garg Principal District & Sessions Judge (East)	Member
		Ms. Shalinder Kaur, Principal District & Sessions Judge (South)	Member
4	Suspension Review Committee for reviewing the suspension orders in respect of suspended employees.	Principal District & Sessions Judge (HQ)	Chairperson
		Sh. Sanjay Garg, Principal District & Sessions Judge, (East)	Member
		Sh. Vimal Kumar Yadav Principal District & Sessions Judge (North-West)	Member
5	Administrative & Legal Affairs Advisory Committee.	Ms. Shail Jain Principal District & Sessions Judge (Shahdara)	Chairperson
		Sh. Vishal Gogne Addl. Sessions Judge /Spl.Judge(NDPS)(East)	Member
		Sh. Ankur Jain Judge Family Court (North-East)	Member
		Sh. Arun Sukhija Addl. Sessions Judge (East)	Member
6	Hindi Implementation Committee.	Sh. Sanjeev Jain, Principal Judge, Family Court, (East)	Chairperson
		Sh. Mukesh Kumar Gupta Member Secretary, Delhi State Legal Services Authority, RACC	Member
		Sh. Hem Raj, Addl. Sessions Judge (West)	Member
		Ms. Neeti Suri Mishra, ACMM (North)	Member

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7	Recruitment Committee under Rule 2(14), Delhi District Courts Establishment Rules.	Sh. Vinay Kumar Khanna, Principal Judge, Family Court, (West)	Chairperson
		Sh. Vijay Kumar Dhaiya Additional District Judge (North-West)	Member
		Sh. Lal Singh District Judge, Commercial Court, (South-East)	Member
		Sh. Arul Varma, ASJ, Special Judge (NDPS), (South-East)	Member
		Sh. Jay Thareja, ADJ (South-East)	Member
		Sh. Manish Aggarwal Joint Registrar, High Court of Delhi	Member
		Deputy Secretary (Legal/CC-II, DSSSB,	Member
		Deputy Secretary (Exam)DSSSB,	Member
8 (1).	Selection Committee under Rule 2(15)(b), Delhi District Courts Establishment Rules.	Sh. Gurdeep Singh, District Judge (Commercial Court) (North-West)	Chairperson
		Sh. Arun Sukhija Addl. Sessions Judge (East)	Member
		Ms. Ruby Neeraj Kumar Addl. Chief Metropolitan Magistrate (West)	Member
(2).	Committee to suggest eligibility to appear in departmental examination promotion criteria for different category of posts.		
9	Compassionate Appointments Committee to consider the applications of the dependent family members of deceased government servant seeking compassionate appointment on group C/D posts.	Sh. Rakesh Pandit, Addl. District Judge (Central)	Chairperson
		Sh. Devendra Kumar Sharma, Spl.Judge, (NDPS) (West)	Member
		Ms. Saumya Chauhan, Addl. District Judge (Central)	Member
10	Centralized Committee for Library	Sh. Umed Singh District Judge, Comm.Court (Central)	Chairperson
		Officer Incharge, Library (Tis Hazari Courts)	Member
		Officer Incharge, Library (Karkardooma Courts, Delhi)	Member
		Officer Incharge, Library (Dwarka Courts, Delhi)	Member
		Officer Incharge, Library (Saket Courts)	Member
		Officer Incharge, Library (Rohini Courts, Delhi)	Member
		Officer Incharge, Library (Patiala House Courts, Delhi)	Member
		Officer Incharge, Library (Rouse Avenue Courts, Delhi)	Member
		Deputy Controller of Accounts (Admn) Principal Accounts Office, GNCTD	Ex-Officio Member

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11	(1) Seniority Committee to determine the seniority of employees of the establishment of Principal District & Sessions Judge (HQs) in implementation of direction of Hon'ble High Court in WP No.5686/1998 titled as Jagdish Rana & Ors. Vs.GNCT of Delhi	Ms. Shalinder Kaur, Principal District & Sessions Judge, (South)	Chairperson
		Sh. Ankur Jain, Judge, Family Court (North-East)	Member
		Sh. Arun Sukhija Addl. Sessions Judge (East)	Member
12	(2) Committee to look into the pay anomaly of officials of all cadres.	Sh. Rakesh Pandit, Addl. District Judge (Central)	Chairperson
		Sh. Vishal Singh, ADJ (West)	Member
		Sh. Vikrant Vaid, Special Judge (Electricity Court)(Central)	Member
13	MACP Screening Committee for employees of all Groups (A,B &C) of this establishment for grant of financial upgradation under the MACP/ACP Scheme	Ms. Renu Bhatnagar Principal District & Sessions Judge (South-East)	Chairperson
		Sh. Gurdeep Singh District Judge (Commercial Court) (North-West) Rohini	Member
		Sh. Arun Sukhija Addl. Sessions Judge (East)	Member
14	District Court Welfare Committee & Committee to look into the issue of Security and giving facility of PSO to the Trial Court Judges in Delhi.	Sh. Surinder S. Rathi, District Judge (Commercial Court) (Shahdara)	Chairperson
		Sh. Manish Yaduvanshi, Judge, Family Court (East)	Member
		Chief Metropolitan Magistrate (Central)	Member
		Chief Metropolitan Magistrate (West)	Member
15	Committee for better Co-ordination with Govt. of NCT of Delhi.	Principal District & Sessions Judge (HQ)	Chairperson
		Sh. Virender Kumar Bansal Principal District & Sessions Judge (N-E)	Member
		Sh. Bharat Parashar Principal Secretary (Law Justice & Legislative Affairs, Govt of NCT, Delhi)	Member
		Sh. Pawan Singh Rajawat , ADJ (West)	Member
16	Committee for resolving inter-se difficulties in District Courts.	Principal District & Sessions Judge (HQ)	Chairperson
		Principal District & Sessions Judge (East)	Member
		Principal District & Sessions Judge (N-W)	Member
		Principal District & Sessions Judge (RACC)	Member
		Principal District & Sessions Judge (South)	Member
		Principal District & Sessions Judge (SW)	Member
		Principal District & Sessions Judge (West)	Member
		Principal District & Sessions Judge (SHD)	Member
		Principal District & Sessions Judge (North)	Member
		Principal District & Sessions Judge (NE)	Member
		Principal District & Sessions Judge (SE)	Member
Principal District & Sessions Judge (ND)	Member		

17	Litigation Committee.	Sh. Umed Singh District Judge, Comm.Court (Central)	Chairperson
		Sh. Pawan Singh Rajawat Addl. District Judge (West)	Member
		Sh. Alok Shukla Addl. District Judge (Central)	Member
18	Committee regarding Non-Functional Pay Scale Rs.5400	Sh. Vinay Kumar Gupta Principal District & Sessions Judge-cum-Special Judge (PC Act) (CBI) Rouse Avenue	Chairperson
		Sh. Gurdeep Singh, District Judge (Commercial Court) (North-West) Rohini	Member
		Sh. Prashant Kumar, Special Judge (PC Act) (CBI) Rouse Avenue	Member
19	Committee to look into the matter of grant of advance increments for acquiring qualification of LL.B/LL.M. by Officials/ Officers.	Sh. Vimal Kumar Yadav, Principal District & Sessions Judge (North-West)	Chairperson
		Sh. Vijay Kumar, Dahiya Additional District Judge (North-West)	Member
20	Centralized Computerization Committee.	Sh. Pawan Kumar Jain Chairman (IT & Digitization) Delhi District Court.	Chairperson
		Officer In-charge (Computers) Central District, Ex-Officio Member	Member
		Officer In-charge (Computers) North West District, Member	Member
		Officer In-charge (Computers) South District, Ex-Officio Member	Member
		Officer In-charge (Computers) South-West District, Ex-Officio Member	Member
		Officer In-charge (Computers) East District, Ex-Officio, Member	Member
		Officer In-charge (Computers) New Delhi District, Ex-Officio, Member	Member
		Officer In-charge (Computers) Rouse Avenue District, Ex-Officio Member	Member
		Sh. Sunil Chaudhary, Addl. District Judge (North-West)	Member
		Sh. Sunil Kumar Sharma, ASJ (West) District, Tis Hazari Courts, Delhi	Member
		Sh. Gaurav Sharma, Metropolitan Magistrate, (Central)	Member
		DDO, Central District Tis Hazari Courts, Delhi, Ex-Officio Member	Member
		Dy. Controller of Accounts, Ex-Officio Member (to be nominated by Dy. Controller of Accounts Govt. of NCT of Delhi)	Member
21	Co-ordination Committee for the Delhi District Courts to prepare the Disaster Management Plans for court buildings in each District Court Complex.	Ms. Shail Jain Principal District & Sessions Judge (Shahdara)	Chairperson
		Chairperson, Disaster Management Committee (Tis Hazari)	Member
		Chairperson, Disaster Management Committee (Rohini)	Member

		Chairperson, Disaster Management Committee (KKD)	Member
		Chairperson, Disaster Management Committee (Dwarka)	Member
		Chairperson, Disaster Management Committee (Saket)	Member
		Chairperson, Disaster Management Committee (ND)	Member
22	Committee for Internal Auction of condemned Vehicles.	Sh. Murari Prasad Singh, Judge Family Court (Central)	Chairperson
		Sh. Lovleen, PO-MACT (Central)	Member
		Sh. Vikrant Vaid, ASJ (Electricity) (Central)	Member
23	Committee to deliberate on the subject as regard the applicability of Central Civil Services (Fixation of Pay of Re-employed Pensioners) Orders, 1986 to our department. In addition thereto, the committee shall also look into the individual cases of re-employed officials for the pay fixation of re-employed pensioners on case to case basis.	Sh. Vimal Kumar Yadav Principal District & Sessions Judge (North-West)	Chairperson
		Sh. Vinod Kumar, Principal District & Sessions Judge (West)	Member
		Dr. Kamini Lau, District Judge, Comm. Court (Central)	Member
24	Committee for weeding out of Records to submit comprehensive report as to what is the time period for preservation of records under the Rules, the status of weeding out of records including the year-wise pendency of cases lying in the Record Rooms, which are yet to be weeded out	Sh. Virender Kumar Bansal Principal District & Sessions Judge (N-E)	Chairperson
		Sh. Vishal Gogne, ASJ, Spl.Judge, (NDPS)(East)	Member
		Sh. Hasan Anjar, ASJ, POCSO (East)	Member
		Sh. Arul Varma, ASJ Special Judge (NDPS) (South-East)	Member
25	Committee for Police Verification Report in respect of post of PA/ Senior PA, Junior Judicial Assistant, Peon/Orderly/Dak, Peon, Chowkidar Book Binder & Sweeper etc. & for preparing SOP for verification of credentials/testimonials of candidates.	Ms. Madhu Jain, Principal District & Sessions Judge (North)	Chairperson
		Sh. Neeraj Gaur, ASJ (North-West)	Member
		Sh. Shivaji Anand, ASJ (North)	Member
26	Protocol Committee for implementation of Standard Operating Procedure for Resolution of Complaints Grievances and Requisitions of Former Judicial Officers and of Dependents of Deceased Judicial Officers	Principal District & Sessions Judge (HQ)	Chairperson
		Ms. Hemani Malhotra, District Judge, Comm.Court (West)	Member
		Sh. Lovleen, PO-MACT-02 (Central)	Member
		Sh. N.P. Kaushik, Officer of DHJS (Retd.)	Member
27	Committee for optimization of Branches, Cells, Seats and Staff.	Sh. Ajay Singh Shekhawat, ADJ (Central)	Chairperson
		Sh. Pawan Singh Rajawat, ADJ (West)	Member
28	Committee to ascertain infrastructure and staff for agenda No.4 of Minutes of Meeting dated 24.02.2021 of the Rules Committee U/s 123 CPC.	Sh. Gurdeep Singh, District Judge (Commercial Court) (North-West) Rohini	Chairperson
		Sh. Lovleen, PO-MACT (Central)	Member

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29	Committee for Centrally Sponsored Scheme for Fast Track Special Courts for the management of funds received for the scheme	Sh. Pawan Kumar Jain Chairman (IT & Digitization) Delhi District Courts.	Chairperson
		Sh. Hem Raj, Addl. Sessions Judge(West)	Member
		Sh. Sunil Kumar Sharma , ASJ (West)	Member
30	Committee for identification of cases having historical/ Public importance decided by Delhi District Judiciary and collection of its record	Sh. Pawan Kumar Jain Chairman (IT & Digitization) Delhi District Courts.	Chairperson
		Sh. Rakesh Pandit, Addl. District Judge (Central)	Member
		Sh. Ankur Jain, Judge, Family Court (North-East) KKD	Member
31	Centralized Digitization Committee.	Sh. Pawan Kumar Jain, Chairman (IT & Digitization) Delhi District Courts.	Chairperson
		The Officer In-charge/ Nodal Officer Central/West District, Tis Hazari Courts, Delhi dealing with Digitization matters	Member
		The Officer In-charge/ Nodal Officer East/Shahdara/ North-East District, Karkardooma.Court, Delhi dealing with Digitization matters	Member
		The Officer In-charge/ Nodal Officer South-West District, Dwarka Court, Delhi, dealing with Digitization matters	Member
		The Officer In-charge/ Nodal Officer South/South-East District, Saket Court, Delhi dealing with Digitization matters	Member
		The Officer In-charge/ Nodal Officer North/North-West, Rohini Court, Delhi dealing with Digitization matters	Member
		The Officer In-charge/ Nodal Officer New Delhi District, dealing with Digitization matters	Member
		The Officer In-charge/Nodal Officer, Rouse Avenue Court Complex, Delhi dealing with Digitization matters.	Member
		32	Staff Training Committee
The Officer In-charge, Administration-II			
The Officer In-charge, Administration-III			
Ms. Colette Rashmi Kujur, Addl. District Judge (Central)			
33	Screening-cum-Selection Committee.	Sh. Atul Krishna Aggarwal Addl. Sessions Judge (Spl.FTC) (Central)	Chairperson
		Ms. Rajni Ranga Addl. Chief Metropolitan Magistrate-01 (Central)	Member
		Ms. Ruby Neeraj Kumar Addl. Chief Metropolitan Magistrate (West)	Member
34	Sub-Committee for creation of Lok Adalat Module on Virtual Traffic Courts.	Sh. Sunil Kumar Sharma, ASJ (West)	Chairperson
		Sh. Sushant Changotra, Special Secretary, DLSA, Patiala House Courts Complex	Special Invitee
		Sh. Abhilash Malhotra, Joint Registrar (Judicial) (CPC) Central Project Co-ordinator-High Court of Delhi	Member
		Sh. Siddhartha Malik, Chief Metropolitan Magistrate (Central)	Member

		Sh Pranav Joshi, MM-03 (North)	Member
		Ms. Arjinder Kaur, Judge-Virtual Court-Central District (NBT Challans)	Member
		Director, Directorate of Prosecution, Tis Hazari Courts, Delhi	Member
		Sh. S.K. Singh, DCP-HQ-II (Traffic), Police Headquarters, N. Delhi	Member
		Sh. Yogesh Kumar, In-charge, IT Cell-Delhi District Courts	Member
35	Committee to ascertain the enhancements of conveyance allowance granted to Process Servers for distribution/ serving of Summons/Processes/Notices etc.	Sh. Hem Raj Addl. Sessions Judge (West)	Chairperson
		Sh. Atul Krishna Aggarwal Addl. Sessions Judge (SFTC) (Central)	Member
		Sh. Mrdul Gupta Administrative Civil Judge (Central)	Member
36	Review Scrutiny Committee/ Review DPC to scrutinize the cases of ibid Respondents/ employees (ex-officials).	Ms. Shalinder Kaur Principal District & Sessions Judge (South)	Chairperson
		Sh. Anuj Aggarwal, ASJ (South-East)	Member
		Sh. Arul Varma, ASJ, Special Judge (NDPS), (South-East)	Member
37	Committee to look into matter of supply of uniform to the Employees.	Ms. Charu Aggarwal Judge, Family Court (West)	Chairperson
		Ms. Harleen Singh Addl. Sessions Judge (POCSO) (West)	Member
		Ms. Ankita Lal Addl. Sessions Judge (FTSC) (RC) (West)	Member
38	Committee to furnish the information relating to Judicial Info Management Policy Questionnaire.	Ms. Neetu Sharma, MM (Virtual Traffic Court) Central	Chairperson
		Mr. Azad Sehrawat, MM (Virtual Traffic Court) Central	Member
39	Advisory Committee in respect of WP (C ) 2025/2016 titled as Narender Singh & Ors. Vs. The District & Sessions Judge (Hqs), Tis Hazari Court, Delhi	Sh. Arun Sukhija, Addl. Sessions Judge, (East)	Chairperson
		Sh. Arun Kr. Garg, Addl. District Judge (Central)	Member
		Sh. Atul Krishna Aggarwal, Addl. Sessions Judge, Spl. FTC (Central)	Member
40	Committee to look into the issue as to whether Promotion of Group-D employees be treated as ' Fresh Recruitment' Or 'Promotion'	Sh. Vinod Kumar, Principal District & Sessions Judge (West)	Chairperson
		Sh. Ajay Gulati-I, ADJ (West)	Member
		Sh. Ankur Jain, Judge Family Court, North-East	Member
		Sh. Manish Khurana, ASJ (West)	Member
		Sh. Gajender Singh Nagar, ASJ, SC-RC (East)	Member
41	Sub Committee for Conducting Skill Test of Personal Assistant on relaxation of qualifying criteria of permissible mistakes from exiting 04% to 10%	Sh. Lovleen, PO-MACT-02, (Central)	Chairperson
		Sh. Ajay Singh Shekhawat, Additional District Judge-04, (Central)	Member

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42	Committee of District Judges for Implementation & Migration to CIS 4.0	Sh. Pawan Kr. Jain, DHJS/Chairman IT & Digitization/Centralized Computer Committee	Chairperson
		Sh. Sudhanshu Kaushik, ADJ+Wakf Tribunal (New Delhi)	Member
		Sh. Arul Varma, ASJ/Spl.Judge (NDPS), South-East,	Member
		Sh. Sunil Kr. Sharma, ASJ (West)	Member
		Sh. Visvesh, MM (NI-ACT) (Central)	Member
		Sh. Ankur Panghal, MM (Shahdara), KKD	Member
43	Committee for implementation of "Bail Orders sharing Module on E-Prison Platform.	Sh. Ashwani Kr. Sarpal, Sp. Judge (PC-Act) (CBI), RACC	Chairperson
		Sh. Mukesh Kumar Gupta, Member Secretary, DSLSA, RACC	Member
		Sh. Sanjay Sharma-II, ASJ (Central)	Member
		Ms. Kiran Bansal, ASJ (Shahdara)	Member
		Sh. Sanjeev Kr. Singh, ASJ (South)	Member
		Sh. Shailender Malik, ASJ, (New Delhi)	Member
		Sh. Gautam Manan, ASJ (South-West)	Member
		Sh. Pulastya Pramachala, ASJ, (North-East)	Member
		Sh. Satish Kumar, ASJ (North)	Member
		Ms. Deepali Sharma, ASJ (East)	Member
		Sh. Sonu Agnihotri, ASJ, (South-East)	Member
		Sh. Neeraj Gaur, ASJ (North-West)	Member
		Ms. Shivali Sharma, ASJ (West)	Member
		The Registrar (FASTER Cell), Delhi High Court	Member
		The Suptd., Prison Headquarter, Tihar Jail, Delhi	Member

However, the correspondence with the Hon'ble High Court will be done only through the undersigned.

(NAROTTAM KAUSHAL)

Principal District & Sessions Judge (HQs)  
Delhi

Dated 22 MAY 2023

1146/  
No. 39867-40067 F.1(3)/Gaz/23

**Subject:- Re-constitution of Committees.**

Copy forwarded for information & necessary action to:-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judges, all court complexes Delhi/New Delhi/Rouse Avenue.
3. The Principal Judge, Family Courts (Hqs), Dwarka, New Delhi.
4. The Officers concerned.
5. Sh. Deepak Dabas, Addl. District Judge, North, Rohini Court, Delhi.
6. Ms. Jasjeet Kaur, PO-MACT, North-West, Rohini, Delhi.
7. Sh. Rajinder Kumar, ADJ, North-West, Rohini, Delhi.
8. Ms. Poorva Mehra, Metropolitan Magistrate, South-East, Delhi.
9. AO(J)/Branch In-Charge, all the branches (Central) Tis Hazari Courts, Delhi.
10. The PS to the undersigned.
11. The DCA (Admin) Principal Accounts Officer, GNCT of Delhi.
12. The Website Committee (English/Hindi) Tis Hazari Courts, Delhi.
13. The R&I Branch (Central) for uploading on LAYERS.

Principal District & Sessions Judge (HQs)  
Delhi